

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO.: 2848
TO BE ANSWERED ON: 21.03.2022**

Institutions of Eminence

2848. SHRI VINOD KUMAR SONKAR:

SHRI RAJVEER SINGH (RAJU BHAIYA):

SHRI BHOLA SINGH:

SHRI RAJA AMARESHWARA NAIK:

Will the Minister of EDUCATION be pleased to state:

(a) whether the Government is implementing the Regulatory Architecture through the University Grants Commission(UGC) to declare Government educational institutions as Institutions of Eminence for public institutions and private institutions;

(b) if so, the details thereof including the current status thereof;

(c) whether the Government has also allowed Institutions of Eminence to open offshore campuses; and

(d) if so, the details thereof along with the present status thereof;

(e) the list of applications received from Public and Private category of Institutions for getting status of Institutions of Eminence and approved during the last three years and the current year; and

(f) the other steps taken/being taken by the Government in this regard?

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(Dr. SUBHAS SARKAR)**

(a) & (b) Yes Sir. Educational institutions, whether public or private are declared Institutions of Eminence (IoE), as per the regulatory architecture formulated by the University Grants Commission (UGC). The scheme namely, World Class Institutions, was launched in 2017. The UGC has formulated - UGC (Declaration of Government Educational Institutions as Institutions of Eminence) Guidelines, 2017 and the UGC (Institutions of Eminence Deemed to be Universities) Regulations, 2017 for public and private institutions respectively. As on 28.02.2022, 08 public and 03 private institutions have been notified as IoE. The regulations /guidelines provide for recognition of 10 educational institutions each from the public and private category as "Institution of Eminence (IoE)."

(c) & (d) Yes Sir. The UGC (Institutions of Eminence Deemed to be Universities) (Amendments) Regulations, 2021 include the provisions on the establishment of off-shore campuses by the private IoEs. The public institutions declared as IoE under the scheme continue to function as per the existing regulatory provisions under which they have been created.

(e) & (f) A total of 114 applications were received from public and private institutions under the scheme in the year 2017-18 and finally 10 institutions from each category were recommended for IoE status. No new applications have been called either in the last three years or in the current year. As on 28.02.2022, 11 institutions have been notified as IoE.
